

technical capacity which will enable the setting up of steel plants almost entirely with Indian resources. The Heavy Engineering Corporation, Ranchi, is already engaged on progressive manufacture of steel plant equipment for expansions of existing steel plants and in preparing for manufacture of equipment for setting up the Bokaro Steel Plant. In this the Heavy Engineering Corporation, Ranchi, will utilise also the manufacturing capacity of other engineering concerns and, to the extent possible, the Heavy Electrical Projects. The objective is to achieve nearly complete self-reliance in the shortest possible time.

**RAILWAY LINE BETWEEN TIRUNELVELI AND KANYAKUMARI**

\*253. SHRI R. T. PARTHASARTHY: Will the Minister of RAIL-be pleased to state :

(a) whether the Madras Government have requested the Union Government to lay a new Railway line between Tirunelveli with Kanyakumari

(b) whether the Union Government have accepted the proposal; and

(c) what will be the approximate cost of laying the new Railway line between Tirunelveli and Kanyakumari?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI M NATH): (a) to (c) The Government of Madras have recommended inauguration of a new line from Tirunelveli to Trivandrum *via* Nagercoil with a branch line from Nagercoil to Kanya-The engineering and traffic surveys, recently completed, are under examination. The estimated cost of this metre gauge line is approximately Rs. 9.5 crores.

**HANDING OVER OF ELECTRICAL FACTORY TO A WEST GERMAN FIRM**

\*254. SHRI M. N. GOVINDAN NAIR : Will the Minister of INDUSTRY be pleased to state:

(a) whether the implications of the Mysore Government's proposal to hand over the State-owned New Government

Electrical Factory at Bangalore to a West German Electrical Firm, have been examined by Government of India; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) and (b) There was a proposal to entrust the management of the New Government Electrical Factory Ltd., Bangalore to a new Company in which the State Government, M/s. A.E.G. of West Germany, International Finance Corporation, Washington and the public would hold shares in the following manner:

AEG	..	..	40%
Mysore Government	..	..	30%
I.F.C., Washington	..	..	11%
Public	..	..	19%

The proposal was not found to be acceptable and the State Government has agreed to revise it suitably.

**COMMITTEE ON IMPORT SUBSTITUTION**

\*255. SHRI R. K. BHUWALKA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that a Committee on Import Substitution was appointed by the Government of India in July, 1965;

(b) if so, whether the above Committee has submitted its report; and

(c) if answer to part (b) above be in negative, when it is likely to submit its report?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) No, Sir.

(c) Draft chapters of the report have been prepared and these will have to be considered in detail by the full Committee. The final submission of the report to Government is likely to take some more time.